

lakhs has been released so far. The work is in progress.

(d) No, Sir.

[English]

Censor Board for Exhibition of Imported Films

7528. SHRIMATI J. JAMUNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any separate Censor Board for exhibition of imported films;

(b) if so, the details of the members of the Board with their functions; and

(c) the criteria for appointing the Members of the Board?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) and (c). Do not arise.

Sell's Central Marketing Organisation

7529. SHRIPURNA CHANDRA MALIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) Whether the Steel Authority of India Limited appointed British Steel Consultants Limited to conduct a survey of the functioning of its Central Marketing Organisation; and

(b) if so, the cost of the survey and details of the report of the survey regarding Industrial Relation and relation between the different stratas of the executive personnel?

THE MINISTER OF STEEL AND MINES

AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

Loans Advanced to Coffee Growers

7530. SHRI K. MURALEEDHARAN: Will the Minister of FINANCE be pleased to state:

(a) whether the loans sanctioned at the rate of Rs. 6500/- per acre to the coffee growers on recommendation of coffee Board is unpaid with interest due to failure of crops; and

(b) if so, the action taken/proposed to be taken to provide relief to the coffee growers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) have reported that they do not have any information on non-payment of loans granted to Coffee growers on recommendation of Coffee Board, on account of failure of crops. However, in a representation date 29th December, 1989 made by the Karnataka Planters Association it was demanded that short-term loans and interest might be converted into term loans and interest rate reduced in view of collapse of the International Coffee Agreement coffee price and the low return for the coffee. RBI has reported in this regard that the issue was discussed at the State Level Bankers' Meeting held in Bangalore on 16th march, 1990 and the views expressed were that although the coffee crop during 1989-90 has been average, it cannot be described as a failure. Further, during the previous two years the coffee crop production was normal and process were steady in both domestic and international market resulting in net surplus with

the coffee planters. RBI is further of the view that even this year crop loans can be repaid out of the gross realisation, as the gross income by and large would be sufficient to repay the crop loan. Therefore, there is no justification for conversion of the coffee crop loans into term loans. However, the request from small coffee growers upto 5 acres for deferment of the demand can be considered by the banks on a case to case basis on merits.

**Cases of Insurance and other Claims
Pending In I.T.D.C.**

7531. SHRI MANORANJAN SUR: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that there is a huge backlog of cases pertaining to insurance and other related claims for imported/ domestic consignments in India Tourism Development Corporation; and

(b) if so, the details of outstanding claims as on 31 March, 1990 and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). The major purchases (indigenous/imports) in ITDC involving insurance claims are made at the Corporate Office, (through the Materials Management & Development Division for hotels/project works) and through the Duty Free Trade Division for sale of imported goods at the international airports in India). The details of total outstanding insurance claims on such consignments as on 31.3.90 are given below:-

	(Rs. In Lakhs)
Imports	10.67
Indigenous	0.36

ITDC has been regularly following up with surveyors/insurance companies/underwriters, for recovery of these claims.

[Translation]

Complaints Against Customs Officers

5732. SHRI JANARDAN TIWARI:
SHRI T. BASHEER:

Will the Minister of FINANCE be pleased to state:

(a) the number of complaints received and the number of cases registered against Customs Officers at various International Airports in the Country during the last three years regarding harassment of passengers and pilferage of their luggage;

(b) whether any Intelligence Agency has been deployed to keep a watch on such cases, if so, the number of complaints received from these Agencies and the number of cases registered in this regard;

(c) the number of such cases disposed of and the number thereof still pending; and

(d) the details of disposed of and pending cases separately?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). Information is being collected and will be laid on the Table of the House.

[English]

**Financial Assistance by Banks to Sugar
Factories in Vidarbha**

7533. SHRI SUDAM DESHMUKH: Will the Minister of FINANCE be pleased to state:

(a) the number of new sugar factories of